

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) (PIL) No.31622 of 2021**

*Ashis Ranjan Mohanty* .... *Petitioner*  
*(In person)*

*-versus-*

*State of Odisha and others* .... *Opposite Parties*  
*Mr. M.K. Khuntia, Additional Government Advocate for State*

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE A.K.MOHAPATRA**

**ORDER**  
**24.11.2021**

**Order No.**

02. 1. Mr.S.N. Das, learned Additional Standing Counsel has handed over a copy of the Counter Affidavit of the Director General of Police, Odisha Cuttack, Opposite Party No.3 to Mr.Ashis Ranjan Mohanty, learned counsel, who appears in person. Mr.Das states that he received parawise comments from the Registrar General of this Court and that he will a counter affidavit within one week.
2. List on 13<sup>th</sup> December, 2021.

*(Dr. S. Muralidhar)*  
*Chief Justice*

*(A.K. Mohapatra)*  
*Judge*